

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NAWA ENGINEERS AND CONSULTANTS PRIVATE LIMITED Date of Commencement of Liquidation: 10-10-2018; List of Stakeholders as on Date: 04-04-2021; Name of IP: Mr. Venkateswarlu Kari; Last 5 digit of registration number: 10126

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	7	2145927	7	2145927	0	0	0	NA
2	Liquidation costs incurred till date	0	4400000	0	4400000	0	0	0	NA
3	Secured financial creditors	1	235087112	0	235087112	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	6	45336504	3	42000000	0	3336504	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	72	6025260	71	5992491	0	32769	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	79	84630862	77	77896756	0	6734106	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	91850750	3	80050671	0	11800079		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	54	285262703	52	77614763	0	77614763	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
<b>Total</b>		<b>222</b>	<b>754739118</b>	<b>213</b>	<b>525187720</b>	<b>0</b>	<b>99518221</b>	<b>0</b>	